18,17

## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TA113/2017 T<sub>m</sub> T.P. No. 38/NCLT/AHM/2017 (New) Gujarat High Court C.P. No. 428/2016 with C.A. No. 299/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.05.2017

Name of the Company:

Ashinsha Alloys Pvt. Ltd.

Section of the Companies Act:

Section 391-394 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. NAVIN PAHWA

Abv

PETITIONER

Ditasha.

2.

## **ORDER**

Learned Advocate Mr. Navin Pahwa present for Petitioner.

Application filed seeking amendment of the name of the petitioner company in TP 38/2017.

Heard arguments of Learned Counsel for Petitioner in IA 113/2017 and TP 38/2017 Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 15th day of May, 2017.